

**OFFICE OF THE DISTRICT & SESSIONS JUDGE:SOUTH EAST SAKET, NEW DELHI**

ORDER No. 118 Dated 28.10.15

In pursuance of the order of the Hon'ble High Court of Delhi bearing no. 66/DHC/Gaz./G-1/VI.E.2(a)/2015 dated 23.10.2015 vide which the court of Sh. Rakesh Pandit ADJ-03, has been abolished, Misc. Applications/Misc. Files pending in his court for 28.10.2015 as mentioned hereunder in column no. 2, are hereby withdrawn and assigned to the court as mentioned in column no. 3, for disposal in accordance with law:-

(1)	(2)		(3)
Sr. No.	Case No.	Title of the case	Name of the transferee court
1	ARB/	HDFC BANK LIMITED VS. TANIKA ARYA	Sh. Lalit Kumar, ADJ-01
2.	CS/462/2014	HARREET SINGH & ANR. VS. MRS. SAMTA CHOPRA	
3.	EX/56/2015	SANJAY AGGARWAL VS. SUNITA CHOUDHARY	Sh. B. R. Bansal, ADJ-02
4	PC/01/2014	ANIMA DEB VS. THE STATE & ORS.	
5.	CS/224/2014	MOHD. SAYEED VS. ZAHID ULLAH KHAN	Ms. Sunena Sharma, ADJ-03
6.	EX/78/2015	S.R.INTERNATIONAL VS. ARUN BABU	

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(R.KIRAN NATH) 28/10/15  
District & Sessions Judge (SE)  
Saket Courts, New Delhi.

No.Judl./cases transfer/F.53/SE/Saket/2015 12387-12400 Delhi, Dated the 29/10/15

**Copy forwarded for information & necessary action to:-**

1. The Concerned Judicial Officers of South East District, Saket Courts Complex, New Delhi.
2. PS to Ld. District and Sessions Judge, South East, Saket Courts, New Delhi.
3. The Incharge, Facilitation Center, Saket Courts, New Delhi,
4. Ahlmad of the court previously presided over by Sh. Rakesh Pandit, ADJ-03, South East, Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
6. The Web-Site Committee (English/Hindi) to notify the order on website Saket Courts immediately.
7. The PRO/APRO, South East District, New Delhi

*Bimla Behl*  
Branch Incharge/Judicial Branch(SE)  
Saket Courts Complex, New Delhi

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